



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**C.P. No. 469/2019  
in  
O.A. No. 2543/2014**

**This the 25<sup>th</sup> day of November, 2019**

**Hon'ble Mr. R.N. Singh, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. MEENU  
D/o Sh. Mangat, aged 32 years,  
R/o Village-Sevli, PO-Jakhauli  
Distt-Sonipat (H.R)
2. MANOJ  
S/o Sh. Nankhu Prasad, 33  
R/o Village-Usani Bujurg,  
*Chakattullan, PO-Usani Khurd*  
Distt- Mav (U.P)
3. SUNIL KUMAR  
S/o Sh. Ishwar Singh, aged 37 years,  
R/o Village-Palra,  
Distt-Sonipat (H.R)
4. NARAIN SINGH  
S/o Sh. Raghubir Singh, aged 34 years,  
R/o Vill.&PO-Khear Dabar,  
New Delhi-110073
5. MD. PARWAJ ALAM KHAN  
S/o Sh. Nakkeebullah Khan, aged 35 years,  
R/o V.P.O.- H-406 3<sup>rd</sup> Floor  
Zakir Nagar, Okhla,  
New Delhi-20
6. JAHANGIR  
S/o Yamin, aged 32 years,  
R/o Village-Palra,  
Distt-Sonipat (H.R)
7. CHANGI RAM  
S/o Sh. Ram Singh, aged 36 years,  
R/o Village Dhani,  
Dathodha, P.O. Mandi Distt.,  
Mahinder Garh.



8. **SUNIL KUMAR SAINI**  
S/o Sh. Lal Chand Saini, aged 37 years,  
R/o Teliwara, Shahdra,  
Delhi-110032
9. **RAKESH KUMAR**  
S/o Sh. Rajender Singh, aged 34 years,  
R/o Village-Revli,  
Distt-Sonipat (H.R)
10. **ANIL**  
S/o Sh. Diwan Singh, aged 32 years,  
R/o Village-Bhatgoan  
Sonipat (H.R)
11. **RAJENDER**  
S/o Sh. Chand Sharma, aged 38 years,  
R/o H.No-832, Ward No-9  
Patty Shakhpura Orangabad (U.P)
12. **NEERAJ KUMAR SRIVASTAVA**  
S/o Sh. Shiv Shankar Lal, aged 35 years,  
R/o 339/A Holly Chock Dalmill Road  
Uttam Nagar, Delhi-110059
13. **SUDHIR KUMAR REVALIA**  
S/o Sh. Nathi Ram, aged 31 years,  
R/o B-78 Mange Ram Park  
Pooth Kala, Delhi-86
14. **SHEEJA**  
D/o K. Chand Ram, aged 29 years,  
R/o 403 Tyoe Quarters  
Mivdavd Lane  
Man New Delhi.
15. **JYOTI KALRA**  
D/o Sh. Jai Kishore Kalra, aged 29 years  
R/o Shahdra, Delhi-32
16. **SANDEEP KUMAR DAHIYA**  
S/o Sh. Kartar Singh, aged 33 years,  
R/o Village Nahari,  
Sonipat (H.R)
17. **JITENDER SAROHA**  
S/o Sh. Jeet Singh, aged 37 years,  
R/o Village Bayanpur



Distt-Sonipat

18. SITENDER  
S/o Sh. Jeet Singh, aged 35 years,  
R/o Village Bayanpur  
Distt-Sonipat (H.R)
19. ANEEP KUMAR  
S/o Late Sh. Roshan Lal, aged 36 years,  
R/o 1035, Block-D,  
Jahangirpuri, New Delhi.
20. LALIT KUMAR  
S/o Sh. Lal Baboo Parsad, aged 30 years,  
R/o G-40 Bhagat Singh Park  
Siraspur, Delhi-42
21. ANIL SINGH DAHIYA  
S/o Devender Singh, aged 32 years,  
R/o Gali No-2320 Swatantra Nagar,  
Narela, Delhi-40
22. RAJESH  
S/o Sh. Balraj, aged 32 years,  
R/o Village Saboli  
PO-Nathupur,  
Distt-Sonipat (H.R)
23. IQBAL  
S/o Sh. Mangat, aged 28 years,  
R/o Village Sewli  
PO. Jakhauli  
Distt-Sonipat (H.R)

...Petitioners

(All through Meenu, Lab. Technician, G.B. Pant Hospital, New Delhi-110002)

(By Advocate: Ms. K.B. Hina)

**VERSUS**

1. SANJEEV KHIRWAR,  
Principal Secretary,  
(Health & Family Welfare)  
Govt. of NCT of Delhi,  
New Secretariat, New Delhi
2. S.M. RAHEJA,



Medical Superintendent,  
G.B. Pant Hospital,  
New Delhi-110002.

...Respondents

**ORDER (Oral)**

**Hon'ble Mr. R.N. Singh, Member(J):**

After arguing for some time, learned counsel for the petitioners does not press the present contempt petition and seeks liberty to agitate the issue in the appropriate proceedings.

In view of the aforesaid, the CP is dismissed as not pressed with liberty to the petitioners in accordance with law.

**(Aradhana Johri)**  
**Member (A)**

/akshaya/

**(R.N. Singh)**  
**Member (J)**